

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No. 102
TA (IBC)- 20(PB)/2024

IN THE MATTER OF:

Mr. Anil Anand Personal Guarantor of
Corporate Debtor Altair Industrial
Technologies Private Limited)

.... Petitioner

v.

Small Industrial Development of India

.... Respondent

Order Under Rule 16 (d) of NCLT Rules, 2016

Order delivered on 12.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

HEARING HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Petitioner :
For the Respondent :

ORDER

Issue notice of this application to all the Respondent(s) by all modes,
returnable by **03.05.2024**.

List the matter on **03.05.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

12.04.2024
Lalit